NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 85/252/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN

HON'BLE MEMBER(T)

MS. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: KPS Clinical Services Pvt. Ltd. Vs. ROC SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s) : None

For the Respondent (s): None

ORDER

Notice to the ROC returnable on 9th February, 2018. Dasti as well.

(Deepa Krishan)

-8-d-1

Member (T)

(Ina Malhotra)

-8-41

Member (J)